

ASSETS & LIABILITIES OF HON'BLE MR. JUSTICE DIPAK MISRA & WIFE
[As on 1st May, 2012]

ITEMS	DESCRIPTION	PARTICULARS		REMARKS
		SELF	WIFE	
Landed Property	<ul style="list-style-type: none"> • Flat • Building • Other landed property 	1. One Residential flat at Supreme Enclave, Mayur Vihar, Phase-I, Delhi. (Acquired on 3.10.2003 after raising Housing Loan of Rs.22.50 lacs from HDFC Bank.) 2. One House at Shree Vihar Colony, Kanika Road, Cuttack (The land acquired for Rs.25,000/- and constructed in three phases commencing in the year 1983, valued at Rs.9,25,000/-)	NIL	
Securities and Investment	<ul style="list-style-type: none"> • Shares & Mutual Funds • Fixed Deposits • Bonds • Debentures • PPF 	1. Fixed Deposits - Rs.7,40,000/- 2. PPF - Rs.7,500/- 3. GPF - as deposited and shown in the account of AG 4. LIC - Rs.3 lakhs	1. LIC - Rs.1.00 lakh 2. Fixed Deposit - Rs.6,39,844/-	
Other assets/ moveables	<ul style="list-style-type: none"> • Jewellery • Vehicles 	<ul style="list-style-type: none"> • 2 nos. of gold rings • One gold chain <p style="text-align: center;">- No vehicle -</p>	Ornaments Gold 600 Gms (approx) Silver - 3 kg (approx.) - No vehicle -	
Liabilities	<ul style="list-style-type: none"> • Loans • Mortgages • Overdrafts • Unpaid Bills • Any other liabilities 	Borrowed Rs.33.60 lakhs from HDFC, SBI & UCO Bank and an amount of Rs.22 400 lakhs approx. remains outstanding Flat in Supreme Enclave is mortgaged against loan		